

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s. JK Surface Coatings Private Limited Date of Commencement of Liquidation: 01-07-2024; List of Stakeholders as on Date: 14-10-2024; Name of IP: Mr. Vijay Pitambar Lulla; Process Number: 1; Last 5 digit of registration number: 10593

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	314533665	2	174863665			3170000	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	6009957	7	5958543		51414		Annexure 6
7	Operational creditors (Government Dues)	6	1097611815	6	672763162		412114	424436539	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	263364234	18	63469816		193582526	6311892	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		33	1681519671	33	917055186		194046054	433918431	